Petition No. 161/T/2018

Subject: Determination of tariff from COD to 31.3.2019 for Asset 1: 1 no. 400 kV Line bay (at POWERGRID, Sikar end) along with 50 MVAR Non-Switchable line reactor for Ckt-I of 400 kV D/C Bikaner (RVNL)-Sikar (PG) line and Asset 2: 1 no. 400 kV Line bay (at POWERGRID, Sikar end) along with 50 MVAR Non-Switchable line reactor for Ckt-II of 400 kV D/C Bikaner (RVNL)-Sikar (PG) line under “Line bays associated with various Regional Strengthening Schemes in NR” Scheme.

Date of Hearing: 23.10.2018

Coram: Shri P.K. Pujari, Chairperson
Dr. M. K. Iyer, Member

Petitioner: Power Grid Corporation of India Limited

Respondents: Rajasthan Rajya Vidyut Prasaran Nigam Limited (RVNL) and 16 others

Parties present: Shri R. B. Sharma, Advocate, BRPL
Shri Mohit Mudgal, Advocate, BRPL
Shri S. K. Venkatesan, PGCIL
Shri S. S. Raju, PGCIL
Shri V. P. Rastogi, PGCIL
Shri S. K. Niranjan, PGCIL

Record of Proceedings

The representative of the petitioner submitted that the instant petition is filed for determination of tariff of two line bays along with non-switchable line reactors at Sikar end. He submitted that the assets were put into commercial operation on 2.12.2017 and 3.12.2017 and the associated transmission line i.e. 400 kV D/C Bikaner (RVNL)-Sikar (PG) line is under the scope of the RRVPNL. RRVPNL intimated that the line would be put into commercial operation by January, 2018 and accordingly, the instant line bays were put into commercial operation during December, 2017. He submitted that there is no time over-run and cost over-run in case of the instant assets. He also submitted that the rejoinder to the reply of BRPL and UPPCL has already been filed.
2. The learned counsel for BRPL submitted that IDC and IEDC may be allowed on actual basis.

3. The Commission directed RRVPN to submit its reply in the matter and also clearly state the status of the 400 kV D/C Bikaner (RVPN)-Sikar (PG) line by 15.11.2018 and the petitioner to file its rejoinder by 26.11.2018. The Commission also directed the petitioner to submit the status of 400 kV D/C Bikaner (RVPN)-Sikar (PG) line.

4. Subject to above, the Commission reserved order in the petition.

By order of the Commission

sd/-
(T. Rout)
Chief (Law)